



\$~4, 9 to 11

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 665/2016, C.M. APPL.31881/2016**

PR COMMISSIONER OF INCOME TAX-1 Appellant

versus

AAA PORTFOLIO PVT. LTD. Respondent

+ **C.M. APPL.30710/2016, 21662/2015, 20315/2015 & 20545/2015 IN
ITA 1428/2006**

C.I.T Appellant

versus

M/S ESCORTS LTD Respondent

+ **ITA 2011/2010**

CIT Appellant

versus

BIG APPLE CLOTHING PVT LTD Respondent

+ **ITA 1262/2011, C.M. APPL.21759/2011**

CIT Appellant

versus

NARESH K TREHAN Respondent

Through : Sh. Dileep Shivpuri, Sr. Standing
Counsel, Sh. Sanjay Kumar, Jr. Standing Counsel
along with Sh. Vikrant and Sh. Maheshwari,
Advocates, for appellant in Item Nos. 9 to 11.

Sh. Parag. P. Tripathi, Sr. Advocate with Sh.
Simran Mehta and Ms. Swati. R.K. Advocates,
for respondents in Item Nos. 4, 9 and 10

Sh. Shashwat Bajpai, Sh. Sharad Agarwal and Sh.
Rahul Khare, Advocates, for respondent in Item
Nos. 9 to 11.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MS. JUSTICE DEEPA SHARMA



% **ORDER**
26.09.2016

List on 10.11.2016.

S. RAVINDRA BHAT, J

DEEPA SHARMA, J

SEPTEMBER 26, 2016
ajk